

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &
IA NO. 927 OF 2017**

Dated: 14th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ajmer Vidyut Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

Finally four weeks' time, i.e. on or before 14-3-2019 is granted to Respondent No. 2 to file reply along with IA with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 28-3-2019 with advance copy to the other side.

List the matter on **26-04-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/ss